

OA 647/95

(5)

19.01.96 Hon. Mr. Justice B.C. Saksena, VC
Hon. Mr. S. Das Gupta, A.M.

Shri Shailendra Srivastava,
proxy Counsel for Sri R.K. Nigam,
learned Counsel for the applicant
stated before us that due to
some reasons the applicant seeks
withdrawal of this petition. It
has also been stated that a fresh
petition has also been filed. This
OA, is accordingly dismissed
as withdrawn.

W.C.
Member (A)

Bch
V.C.

(lv)